NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 161/2017 with C.P. No. 75/241/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Bhopal Motors Pvt. Ltd.

V/s.

Shakti Cold Storage (India) Pvt Ltd.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VIJANESH ATRZ ADVOCATE PZTITIONZOS WINDERS

2. PREMAL NANAVATY A DVOCATE RESPONDENTS

3. MILLIAN BAUAL

ADVOCATE

RESPONDENTS

Nens

ORDER

Learned Advocate Mr. Vijayesh Atre present for Original Petitioner. Learned Advocate Mr. Premal Nanavaty with Learned Advocate Mr. Nikunt Raval present for Original Respondents.

Translated document filed.

Additional affidavit filed by Original Respondents on 25.10.2017 is taken on record.

Petitioner shall file reply affidavit within two weeks serving a copy in advance to Respondents.

List the matter on 08.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.